



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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April 08, 2020

Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 - The Mudhol Co-operative Bank Limited, Dist. Bagalkot, Karnataka – Extension of Period

The Reserve Bank of India had issued All Inclusive Directions to The Mudhol Co-operative Bank Limited, Mudhol, Dist. Bagalkot, Karnataka under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DCBS.CO.BSD III.D-11/12.23.094/2018-19 dated April 02, 2019, the validity of which was last extended vide Directive DCBR.CO.AID.No.D-22/12.23.094/2019-20 dated October 01, 2019 up to April 7, 2020.

2. The Reserve Bank of India is satisfied that in public interest, it is necessary to extend the period of operation of the Directive DCBS.CO.BSD-III.D-11/12.23.094/2018-19 dated April 2, 2019 as modified vide Directive DCBR.CO.AID.No.D-22/12.23.094/2019-20 dated October 01, 2019, issued to The Mudhol Co-operative Bank Limited, Dist. Bagalkot, Karnataka. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive DCBS.CO.BSD-III.D-11/12.23.094/2018-19 dated April 2, 2019 issued to The Mudhol Co-operative Bank Limited, Dist. Bagalkot, Karnataka, the validity of which was extended upto April 07, 2020 vide Directive DCBR.CO.AID.NO. D-22/12.23.094/2019-20 dated October 01, 2019, shall continue to apply to the bank for a further period of three months from April 08, 2020 to July 07, 2020, subject to review.

3. Other terms and conditions of the Directives under reference shall remain unchanged.

Press Release: 2019-2020/2193

(Yogesh Dayal)
Chief General Manager